

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.105

IB-1406 /(ND)/2018

IN THE MATTER OF:
Superlative Products (P) Ltd
Vs.
Gem Batteries (P) Ltd

...OPERATIONAL CREDITOR

... CORPORATE DEBTOR

SECTION
U/s 9 IBC code 2016

Order delivered on 13.07.2021

CORAM:
SHRI P.S.N. PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:
For the Applicant :
For the Respondent :

ORDER

No one is present on behalf of the parties at the time of virtual hearing in the matter.

In the interest of justice, list on 06.9.2021.

— Sd—

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd—

(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit